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whether the Government has taken any steps or drawn up any scheme to bring about the splitting up of industrial processes with a view to encouraging cottage and small-scale industries.

Shri T. T. Krishnamachari: The question of dealing with processes is rather difficult and the treatment has got to be psychological and in very few cases real. I am afraid I am unable to answer the question either in the affirmative or negative.

Shri Velayudhan: It was stated that the Cottage Industries Board was being re-organised. Let me know at what stage it is now.

Shri T. T. Krishnamachari: There is no Board called Cottage Industries Board.

Shri Dabhi: May I know whether cottage industries include village and *Khadi* industry?

Shri T. T. Krishnamachari: Actually there is no definition so far as cottage industry is concerned and that is why we are not using the term "cottage industry".

Shri Kelappan: May I know if there are any marketing officers in foreign countries to promote the sale of cottage industry products?

Shri T. T. Krishnamachari: Not in regard to what are called cottage industries. We have done something in regard to handloom. We have not done in regard to other industries which are produced by people who are self-employed.

PAPER INDUSTRY

*468. Shri Ajit Singh: Will the Minister of Commerce and Industry be pleased to state whether there has been any proposal for starting a paper industry in South India in view of the abundant availability of bamboo trees there?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Yes, Sir. A party was interested in putting up a Paper Mill based on bamboos in South India, and it has been advised to apply again as soon as a site is selected in consultation with the Madras Government.

Shri Ajit Singh: May I know when this industry is going to start and how much paper it will produce?

Shri T. T. Krishnamachari; A proposal was made that the quantity of paper that the person intends to produce is somewhere between 8,000 and 9,000 tons a year, but it is found that he did not have an agreement with the Madras Government for the purpose of the supply of power. In regard to the licensing of industries, the State Governments have to agree to the location of the industry in their area and also to supply the necessary amount of raw material and power. Until such an agreement is effected. the Licensing Committee cannot decide the matter and, therefore, the party has been asked to get in touch. with the Madras Government and renew his application when he gets the consent of the Madras Government for the scheme.

Shrimati Kamlendu Mati Shah: Is the Government contemplating to establish paper industry in those parts. where you can get a lot of material for the industry?

Shri T. T. Krishnamachari: It is a constant and continuous process. We are short of paper. We do not produce all the paper that we need. Because we expect that the needs of paper will be increasing, Government is constantly at this problem of devising ways and means for adding more units to this industry and also of trying to find facilities for the manufacture of pulp.

Shri Veeraswamy: In what part of the Madras State will the paper industry be started?

Shri T. T. Krishnamachari: That is exactly the trouble. The question of location has not been decided upon. It is merely an application without 577

any specific site approved by the State Government. The party comes from the extreme south. The Government of Madras have not agreed to his application because they have not yet been able to decide on a proper site.

जाली पारपत्र

*४७०. भी रघुनाथ सिंह : क्या प्रधान संत्री यह बताने की कृपा करेंगे कि :

(क) १९५४ में अभी तक भारत में कितने जाली पारपत्र पकडे गये हैं:

(स) ऐसे पारपत्रों के द्वारा यात्रा करने वाले कितने व्यक्ति पाये गये हैं: और

(ग) क्या नकली पारपत्र देने वाला कोई अन्तर्राज्यिक गिरोह है ?

The Parliamentary Secretary to the Minister of External Affairs (Shri 'Sadath Ali Khan): (a) and (b). Two cases of persons in possession of passports containing forged endorsements have come to the notice of the Government of India during 1954. In the first case fourteen passports were involved. The second case is still under investigation and the number of passports involved is not known.

(c) We have no knowledge of any inter-State gang which issues faked passports or faked endorsements on passports.

भी रचुनाभ सिंहः क्या में यू० पी० की संख्या जन सकता हूं?

श्री साइत असी त्वानः वह इस वक्ष्त मेरं पास ज्जहीं हैं।

वेकारी

*४७१. डा० सत्यवादी : क्या घोजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब, पेप्सू, हिमाचल प्रदेश और दिल्जी की सरकारों ने बेकारी को दूर क्करने के लिये योजनायें वनाई हैं; और (ख) यदि हां, तो उन की योजनाओं की रूपरेखा क्या है ?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Certain adjustments and additions to of Punjab, PEPSU, the State Plans Himachal Pradesh and Delhi were agreed to towards the close of 1953 to remove unemployment. Since then some further additions have been made in the case of Punjab, PEPSU and Himachal Pradesh. A statement giving particulars of these adjustments and additions is placed on the Table of the House. [See Appendix III, annexure No. 51.]

डा० सस्ववादी : क्या में जान सकता हूं कि इन स्कीमों पर अमल करने के नतीजे के तौर पर कितने बेरोजगारों को काम मिलने का अन्दाजा लगाया गया है ?

Shri Hathi : It is not possible exactly to say the number of persons that will get employment, but all these things are for road and other construction. Having regard to the expenditure, it may be fairly expected that about 15 to 20 thousand persons, for two years, will be employed.

Pandit Munishwar Datt Upadhyay: May I know what has happened to the Uttar Pradesh scheme that has been submitted to the Government for removing unemployment?

Shri Hathi: In the adjustment of the Plan, all these things were taken into consideration.

The Minister of Planning and Irrigation and Power (Shri Nanda): May I add. with regard to the last question, that the number of schemes which were received from Uttar Pradesh are under consideration in the various Ministries to which they relate?

Shri Thimmalah: May I know whether all the States have submitted the schemes for solving the unemployment problem?